

14.
04-12-2023
(Ct. no.06)
debajyoti

**IN THE HIGH COURT AT CALCUTTA
Civil Appellate Jurisdiction
APPELLATE SIDE**

FAT 194 of 2014

+

IA NO:CAN/1/2014 (Old No:CAN/3695/2014)

Kartick Pramanick & Ors.

Vs.

Harendra Nath Pramanick

This is an old matter of 2014. The appellants have not taken any steps for hearing of the matter. Obviously, the appellants are not interested to proceed with the matter.

Even in the second call, nobody appears for the appellants.

The appeal and the connected application are dismissed. Interim order, if any, stands vacated.

(Prasenjit Biswas, J.) (Arijit Banerjee, J.)